

OA Nos. 86, 87, 88 & 98 of 1993

Date: 13.4.93

REMARKS

J

Mr. D V Gangal, Counsel for the applicants.

Mr. V S Masurkar, Counsel for the respondents.

Heard the counsel.

The same points which we have considered in OA 1241/92 arise here and hence these four applications are disposed of in terms of the same order.

sd/-

(M Y Priolkar)

M(A)

sd/-

(M S Deshpande)

V.C.

dt 13/4/93
order judgement despatched
to respondent(s)
on 14/5/93

86
1015